

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.102
C.P.(IB)/201(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Intec Capital Ltd

.....Applicant

V/s

Totla Rolling Mills Pvt Ltd

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Ex-parte

ORDER

No one appeared for the Financial Creditor. The Corporate Debtor is already Ex-parte.

The matter stands adjourned to 28.11.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev